GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

LOK SABHA
UNSTARRED QUESTION NO. 2761
ANSWERED ON 10/03/2026

EXPORT OF MOBILE PHONES

2761. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
DR. AMOL RAMSING KOLHE:
SHRI SANJAY DINA PATIL:
SMT. SUPRIYA SULE:
PROF. VARSHA EKNATH GAIKWAD:
SHRI BHASKAR MURLIDHAR BHAGARE:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

(a) whether the Government is aware that India's mobile phone exports have recorded a sharp surge, reaching around USD 1.8 billion, defying normal seasonal trends and if so, the details thereof along with the factors driving this growth;
(b) the specific contribution of mobile manufacturing and assembly units in Maharashtra, including Mumbai, Pune and Nashik, to overall exports;
(c) whether incentives under the Production Linked Incentive (PLI) scheme have been equitably accessed by manufacturers in Maharashtra, or whether smaller and mid-sized units face entry barriers and regional disparities, if so, the details thereof;
(d) the steps taken to address constraints such as high logistics costs, limited component ecosystems, skill gaps and inadequate infrastructure affecting Maharashtra-base manufacturers; and
(e) whether additional policy, infrastructure or export facilitation measures are being considered to ensure diversified, regionally balanced and sustainable growth of mobile exports from Maharashtra, if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) In January 2026, smartphone exports (HS Code 85171300) were USD 2.56 Billion. The growth in smartphone exports is primarily attributable to the Government of India's policies aimed at enhancing India's competitiveness and integrating the country into Global Value Chains.
(b) Smartphone Exports during Apr-Dec 2025 were USD 21.37 Billion out of which the contribution of Maharashtra was USD 594 Million
(c) PLI Scheme for Large Scale Electronic Manufacturing (LSEM) is pan India initiative and any State/UTs including Maharashtra can avail benefits under it. At present, there are 7

companies from Maharashtra approved under Specified Electronic Components (SEC) target Segment, who have availed a cumulative incentive of INR 47 crores under PLI Scheme for LSEM.

(d) and e) To further deepen and broaden the electronics manufacturing ecosystem, Government launched the Electronics Components Manufacturing Scheme (ECMS) in April, 2025. The Scheme aims to develop robust component value chain, leading to increase in Domestic Value Addition (DVA) and increase in the share of Bharat's exports in global electronic trade by integrating its domestic electronic industry with the Global Value Chinas (GVCs). ECMS is also a pan India initiative and any state/UTs including Maharashtra can avail benefits under it. Exporters can avail benefits under various schemes as mentioned below:

i. **Export Promotion Mission (EPM):** The Union Cabinet approved the Export Promotion Mission (EPM) on 12th November 2025 with the objective of strengthening India's export competitiveness and providing targeted support to exporters in global markets, with a particular focus on Micro, Small and Medium Enterprises (MSMEs). The Export Promotion Mission is structured around two integrated sub-schemes:

   Niryat Protsahan focuses on improving access to trade finance through instruments such as interest subvention, export factoring, collateral guarantee for export credit, credit for e-commerce exporters, and credit enhancement support for export diversification; and

   Niryat Disha focuses on other trade enablers such as export quality and compliance support, international branding and packaging, market access initiatives, export logistics & warehousing, inland transportation support and trade intelligence.

ii. **Credit Support:** To ensure adequate and affordable credit, the Export Credit Guarantee Corporation (ECGC) has increased its insurance cover for banks to 90% (up from 70%) under the Whole Turnover-Export Credit Insurance for Banks (WT-ECIB) for loans up to INR 80 crore. A Collateral-Free Cover has also been introduced for Micro and Small Enterprise (MSEs) for working capital limits up to INR 10 crore.

iii. **Trade Connect e-Platform:** The Government has launched the Trade Connect e-Platform to Provide trade-related information to Indian exporters. It serves as a single-window portal connecting Indian Mission Abroad, Export promotion Council and the Department of Commerce to facilitate market access for new and existing exporters.

Further, to stabilize and strengthen India's export performance, Government is actively working to enable exporters to better utilize the benefits created by recently concluded FTAs, such as with EFTA countries, the United Kingdom and the European Union.

*****